

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 480/252/ND/2018

In the matter of:

Winrade Trading Pvt. Ltd. & ors.
Vs.
ROC & another

... Appellant
... Respondent

Under Section: 252

Order delivered on 17.07.2018

CORAM

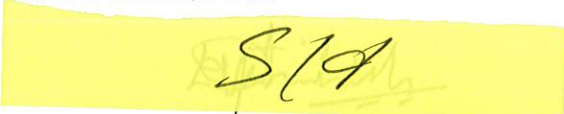
**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant : Ms. Suhita Muhhopadhyay, CS
For the Respondent :
For the Income Tax : Mr. Puneet Rai, Adv.
Mr. Ajit Sharma, Adv.
Mr. Adnan Siddiqui, Adv.

ORDER

Learned Company Secretary for the appellant seeks some time to file additional documents, with the copies in advance to the other side. The Income Tax Department is given a last chance to file reply within two weeks, thereafter, with the copy in advance to the other side. For further consideration on 09.08.2018.

Mukesh


**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**